

RAJYA SABHA

Thursday, the 4th August, 2016/13th Sravana 1938 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

I. Notifications of Ministry of Urban Development

II. Memorandum of Understanding between Government of India and NBCC Ltd.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING; THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAOINDERJIT SINGH): Sir, I lay on the Table:—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Urban Development, under Section 58 of the Delhi Development Act, 1957:—

- (1) S.O. 1191 (E), dated the 22nd March, 2016, publishing the "UNIFIED BUILDING BYE LAWS FOR DELHI 2016".

[Placed in Library. See No. L.T. 4812/16/16]

- (2) S.O. 2479 (E), dated the 21st July, 2016, effecting certain amendments/modification to the existing provisions in terms of para 9.2.5 of the Unified Building Bye-Laws (UBBL) for Delhi 2016.

[Placed in Library. See No. L.T. 5006/16/16]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Urban Development) and the National Buildings Construction Corporation Limited (NBCC), for the year 2016-17.

[Placed in Library. See No. L.T. 5005/16/16]

Reports and Accounts (2012-13, 2013-14, 2014-15) of different educational institutes and related paper

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाहा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report and Accounts of the Model School, Odisha Madhyamika Shiksha Mission (OMSM), implementing the Rashtriya Madhyamik